

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/01532/2018
Chandigarh, this the 18th day of March, 2019

...
CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)

...

1. Sushil Kumar Goyal son of Kulwant Rai Goyal age 51 years working as Superintendent in the office of Customs Commissionerate, Ludhiana Pin code – 141120 (resident of H. No. 3510 (GF), Sector 37 D, Chandigarh – 160036).
2. Sanjeev Prasher son of Ved Pal Pradher age 52 years working as Superintendent in the office of Central GST Range, Tarn Taran (Punjab) Pin Code 143401 (resident of H. No. 237, Bhullar Avenue, FGC Road, Amritsar, Pin Code – 143001)
3. Kanwar Pal Singh son of Sh. Amarjit Singh age 50 years working as Senior Intelligence Officer, in the office of The Deputy Director, DRI, Regional Unit, A-57, Ranjit Avenue, Amritsar, Pin Code – 143001 (resident of 65-A, Rani Ka Bagh, Amritsar, Pin Code – 143001)
4. Sarbjit Singh son of Bawa Singh age 53 years working as Superintendent in the office of Central GST Division-I, Jalandhar, Pin Code – 144001 (resident of 454-C, Ranjeet Avenue, Amritsar, Pin Code – 143001).
5. Kulwinder Singh son of Sh. Piara Singh age 53 years working as Superintendent in the office of Central GST Division-I, Jalandhar, Pin Code – 144001 (resident of H. No. 62, Wazir Singh Enclave, Ladhwali, Jalandhar – 144007).
6. Manjit Kaur wife of Sh. Mohan Singh age 52 years working as Superintendent in the office of Central GST Division, Batala, Pin Code- 143505 (resident of 454-C, Ranjeet Avenue, Amritsar, Pin Code – 143001).
7. Veena Rao wife of Sh. Madan Lal Rao, age 51 years working as Superintendent in the office of Central GST Division-I, Jalandhar, Pin Code – 144001 (resident of 168 A, Medical Enclave, Amritsar, Pin Code – 143001).
8. Sat Pal son of Sg. Amar Dass age 53 years working as Superintendents in the office of Central GST Division-III, Jalandhar, Pin Code – 144001 (resident of H. No. 231, Jaswant Nagar, Jalandhar, Pin Code -144001)
9. Ajay Thukral son of Sh. Sat Paul Thukral age 47 years working as Superintendent in the office of Central GST Division-II, Jalandhar, Pin Code- 144001 (resident of 254/7, Nijatam Nagar, Jalandhar, Pin Code – 144001).
10. Anil Kumar son of Sh. Ram Rakha age 49 years working as Superintendent in the office of Central GST Division-III, Jalandhar, Pin Code – 144001 (resident of 864, Urban Estate, Phase-II, Jalandhar, Pin Code- 144001).
11. Ashok Kumar Lakhotra son of Sh. Juma Ram age 56 years working as Superintendents in the office of ICD, Chheharta, Customs (Preventive) Commissionerate, Amritsar, Pin Code –

143001 (resident of House No. 86, Shivalik City, Sector 127, Kharar, Pin Code – 140307).

12. Ashwani Kumar Kapur son of Sh. Late Sh. Kewal Krishan Kapur age 51 years working as Superintendents in the office of Customs Preventive Commissionerate, Amritsar, Pin Code – 143001 (resident of 9970, street No. 6, Janta Nagar, Bhagwan Chowk, Ludhiana, Pin Code – 141001).

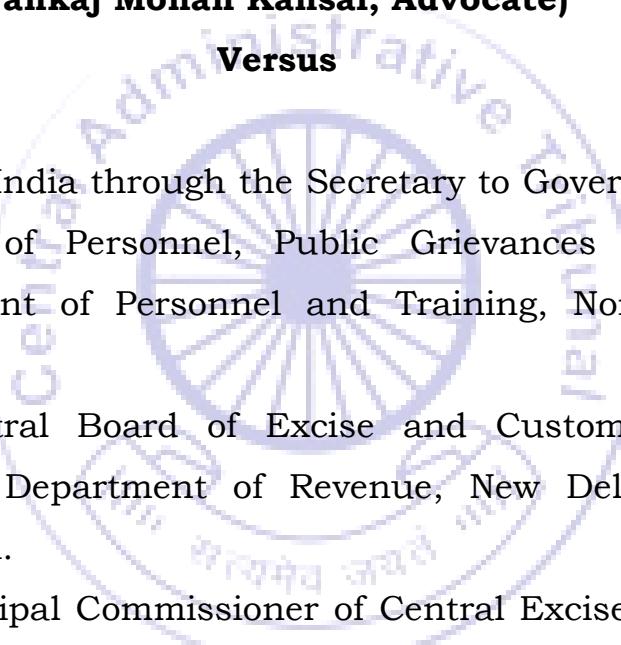
13. Rajesh Saraswat son of Sh. Kapil Dev Saraswat age 49 years working as Superintendent in the office of Central GST Division, Batala, Pin Code – 143505 (resident of F-25, Central Revenue Colony, Lawrence Road, Amritsar, Pin Code 143001.)

14. Anurag Chaudhary son of Sh. Shanti Prakash Chaudhary age 50 years working as Superintendent in the office of Customs Commissionerate, Ludhiana Pin Code – 141120 (resident of 2488, BSNL Society, Sector 50-C, Chandigarh Pin Code – 160047).

....Applicants

(Present: Mr. Pankaj Mohan Kansal, Advocate)

Versus



1. Union of India through the Secretary to Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training, North Block New Delhi.

2. The Central Board of Excise and Customs, Ministry of Finance, Department of Revenue, New Delhi through its Chairman.

3. The Principal Commissioner of Central Excise & GST (Cadre Controlling Authority), Goods and Services Tax Commissionerate Chandigarh, Central Revenue Building, Plot No. 19, Sector 17-C, Chandigarh – 160017.

(Present: Mr. Sanjay Goyal, Advocate)

ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the applicants submitted that the instant case is similar to O.A. No. 060/00232/2019 titled **Kulwant Rai Mann & Others Vs. Central Goods and Services Tax & Others**, which has been disposed of today in open Court, and therefore,

this may be disposed of in the same terms, to which learned counsel for the respondents did not object.

2. Ordered accordingly. The relevant part of the order is reproduced hereunder:

"In view of the ad-idem between the parties, the O.A. is disposed of with a direction to the respondents to consider the claim of the applicants to grant them NFSG grade from the due date in view of the law laid down by this Court in the case of Munish Kumar (supra), as relied upon by them, within a period of two months from the date of receipt of a copy of this order. If upon such consideration, the applicants are found similarly situated like the applicants in the indicated cases, the relevant benefits be granted to them, otherwise a reasoned and speaking order be passed on their claim.

7. Needless to mention that the disposal of the O.A. shall not be construed as an expression of any opinion on the merit of the case. No costs."

(P. GOPINATH)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 18.03.2019

